

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR):** (a) Yes, Sir.

(b) Government have received aid in cash through the United Nations amounting to Rs. 16.53 crores as on 27-11-1971. Besides this, the Government have also received aid in kind through the United Nations in the form of food-stuffs (rice, edible oil, sugar), shelter material, vehicles, medical supplies etc. The value of foreign assistance actually received so far by us including that in cash through the United Nations is of the order of Rs. 56.57 crores.

**Indian Student not allowed to study in U. K.**

\*410. **SHRI INDRAJIT GUPTA:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether an Indian boy, Yugal Bahl, who had secured admission to a College in Britain has been refused permission to stay in U. K. and has been forcibly returned to India by the U. K. authorities after spending three weeks in prison; and

(b) the action taken in the case by Government of India?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):** (a) Yes, Sir. Yugal Bahl stayed in Britain from 4th October, 1971 to 25th October, 1971 while representations were being made on his behalf to the British authorities to permit him to stay in Britain. Out of this period, he is reported to have been detained in a British prison from 8th October, 1971 to 23rd October, 1971.

(b) Our High Commission, took up his case with the British Home Office. We were informed that Yugal Bahl, who had arrived at New Castles airport without an entry permit was refused admission into the United Kingdom as the British authorities were of the view that neither he nor his uncle had adequate funds for his maintenance in the U. K. as a full time student. They were of the view that the real purpose of his visit was to take up employment and to settle down in Britain.

**Production in Triveni Structural Ltd., Naini**

\*411. **SHRI M. S. SIVASAMY:** Will the Minister of STEEL AND MINES be pleased to state:

(a) the time by which the Triveni Structural Ltd., Naini, is expected to achieve the total production of 18,000 tonnes per annum; and

(b) whether the Company would continue to incur losses till that time of achieving the break-even production?

**THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARAMANGALAM):**

(a) Production of 18,000 tonnes is expected to be achieved during 1972-73;

(b) It is hoped that the company will reach the break-even rate of production by March 1972. Till then, some loss will continue to be incurred.

**Uniformity in Labour Administration**

\*412. **SHRI V. MAYAVAN:** Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the Industrial Disputes Act is to be amended to ensure uniformity in labour administration throughout the country; and

(b) whether Government have invited the views of the State Governments in this regard?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR):** (a) The question of amending the Industrial Disputes Act in the light of the recommendations of the National Commission on Labour and the conclusions of Tripartite bodies is under consideration.

(b) The views of the State Governments have been ascertained directly as well as through the usual consultative bodies.

**Setting up of new Steel Plants**

\*414. **SHRI P. M. MEHTA:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether in view of the accelerating